


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.280/252/HDB/2017
NAME OF THE COMPANY	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE PETITIONER(S)	Three Sixty Business Strategic Intelligence Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.Shilpa represents on behalf of Y.Suryanarayana	Counsel for Petitioner	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms. C.Shilpa Learned counsel on behalf of Mr. Y.Suryanarayana Learned counsel, for the applicant company. He submitted that ROC report is awaited. ROC is directed to submit his report before the next date of hearing.

Post the matter on 28th February 2018.



Member (T)



Member (J)